## GOVERNMENT OF INDIA MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

## **LOK SABHA STARRED QUESTION NO. 278** ANSWERED ON 17<sup>TH</sup> DECEMBER, 2015

### **IMPLEMENTATION OF BS-V AND BS-VI NORMS**

# \*278. SHRI BIDYUT BARAN MAHATO: SHRI K.R.P. PRABAKARAN:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

# सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

(a) the norms laid down by the Government with respect to vehicles for checking of pollution along with the method adopted to curb violation of specified norms by individuals;

(b) whether any notification has been issued with regard to BS-V and BS-VI norms;

(c) if so, the details thereof;

(d) the time by which these norms are likely to be implemented; and

(e) the other steps being taken to reduce the harmful effects of emissions on environment and climate change?

### ANSWER

### THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

### (SHRI NITIN JAIRAM GADKARI)

(a) to (e): A statement is laid on the Table of the House.

# STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (e) OF LOK SABHA STARRED QUESTION NO.278 ASKED BY SHRI BIDYUT BARAN MAHATO AND SHRI K.R.P. PRABAKARAN REGARDING IMPLEMENTATION OF BS-V AND BS-VI NORMS ANSWERED ON 17.12.2015.

(a) Rule 115, under the Central Motor Vehicles Rules, 1989, lays down the emission norms with respect to vehicles for checking of pollution as given below :

- (i) BS-III for 2-wheelers (2-stroke): CO 3.0% HC : 4,000 ppm BS-III for 2-wheelers (4-stroke) : CO 3.0% HC : 3,000 ppm
- (ii) BS-IV for 4-wheelers : CO 0.3% HC : 200 ppm Lambda :  $1\pm0.03$
- (iii) Free Acceleration smoke for BS-IV diesel vehicles : 1.62 per metre.

(b) to (d) The draft notification amending Central Motor Vehicles Rules, 1989 regarding BS-V and BS-VI emission norms has been put up on the official website of the Ministry for consultation with the public and other stake holders. The draft notification proposes BS-V norms to be implemented by April, 2019 for new vehicle models and April, 2020 for existing vehicle models and BS-VI norms are to be implemented by April, 2021 for new vehicle models and April, 2022 for existing vehicle models.

(e) Central Government has issued notifications for use of electric and hybrid vehicles and alternate fuels viz. BIO-CNG, BIO-diesel, Flex-fuel to reduce the harmful effects of emissions on environment and climate change.

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